IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-268/ND/2017

In t	he	matter	of:
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Sonic Technologies (P) Ltd

.. PETITIONER

SECTION:

Under Section 252

Order delivered on 21.12.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

. -

For the Respondent/Corporate Debtor:

For the intervene

1

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 18.1.2018.

List on 18.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 21.12.2017